

appeals.

[Usha Bhardwaj] [Sukhbir Paul Kaur] [Indu Satija]
Court Master Court Master Court Master

Signed order in C.A.No.5280 of 2004 is placed on file.
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO.5280 OF 2004

JAGJIT KAUR

Appellant(s)

Versus

STATE OF PUNJAB & ORS.

Respondent(s)

O R D E R

Mr. S.K. Bansal, learned counsel appearing on behalf of the appellant in Civil Appeal No. 5280 of 2004 prays, in affirmative, to withdraw the Civil Appeal. The same is accordingly, dismissed as withdrawn.

The interim order passed by this Court on 23rd January, 2002 shall stand vacated.

.....J.
(Dr. B.S. CHAUHAN)

.....J.
(SWATANTER KUMAR)

New Delhi,
May 19, 2010